

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for compliance of
court fees/removal of defects.

Date : 27.12.2024

SL. No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
NOT READY CASES						
1	103705/2024	13.12.2024	WPC (OAC) /2024/2009	L PANDA	23.00,3*23 sent to xerox	2024-12-27
2	107658/2024	24.12.2024	ABLAPL/14290/2024	M K PANI	4.00,3*4 DOWN LOAD	2024-12-27
3	107671/2024	24.12.2024	ABLAPL/14665/2024	M K PANI	4.00,3*4 DOWN LOAD	2024-12-27
4	107806/2024	24.12.2024	WP (C) /18774/2021	K.C.PANDA	3.00,3*3 sent to xerox	2024-12-27
5	108495/2024	27.12.2024	ABLAPL/8365/2024	L.N.RAYATSINGH	document available in dms, court fee to be paid	2024-12-27
6	108500/2024	27.12.2024	WP (C) /4367/2003	B K MISHRA	document available in dms, court fee to be paid	2024-12-27
7	108502/2024	27.12.2024	WP (C) /31950/2024	D SAMAL	4.00,3*4 download copy	2024-12-27
8	108508/2024	27.12.2024	OJC/10903/1999	J P KAR	document available in dms, court fee to be paid	2024-12-27
9	108684/2024	27.12.2024	BLAPL/12839/2024	SUVENDU BARIK	3.00,3*3 DOWN LOAD	2024-12-27
10	108687/2024	27.12.2024	CRLA/756/2024	S BARIK	3.00,3*3 download copy	2024-12-27
11	108688/2024	27.12.2024	WP (C) /26342/2024	L SAHOO	7.00,7*3 download copy	2024-12-27
12	108694/2024	27.12.2024	ABLAPL/14299/2024	P R SWAIN	3.00,3*3 download copy	2024-12-27
READY CASES						
13	107563/2024	24.12.2024	TRPCRL/104/2024	H SUNDARA	3.00,3*3 download copy	2024-12-27

NIC